GOVERNMENT OF INDIA MINISTRY OFPOWER RAJYA SABHA QUESTION NO06.12.2010

ANSWERED ON

ACHIEVEMENT OF POWER CAPACITY ADDITION TARGET.

370 SHRI N.K. SINGH

Will the Minister of POWER be pleased to state :-

- (a) whether the power capacity addition target that was set for the Eleventh Five Year Plan is likely to be achieved;
- (b) if so, the status of capacity addition, as on date;
- (c) whether the domestic manufacturing capacity is enough for the envisaged capacity addition;
- (d) whether Government is opposed to import duty on power equipments; and
- (e) if so, the reasons therefor?

ANSWER

THE MINISTER OF POWER

(SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 370 TO BE ANSWERED IN THE RAJYA SABHA ON 06.12.2010 REGARDING ACHIEVEMENT OF POWER CAPACITY ADDITION TARGET.

- (a) & (b):A capacity addition target of 78,700 MW was originally fixed for the 11th Plan. However, as per the mid-term appraisal, the capacity addition target for the 11th Plan has been revised to 62,374 MW comprising of 8,237 MW hydro, 50,757 MW thermal and 3,380 MW nuclear capacity. A capacity totaling to 29,361 MW has already been commissioned till 15.11.2010 during the 11th Plan.
- (c) :BHEL has undertaken capacity augmentation programme to increase its manufacturing capacity from 10,000 MW in December, 2007 to about 20,000 MW per annum by 2012. In addition, new Joint Ventures have been/are being formed for setting up manufacturing facilities for supercritical steam generators and turbine generators in the country. Planned manufacturing capacity envisaged by these ventures is of the order of 11,000 MW per annum for supercritical boilers and 12,000 MW per annum for supercritical turbine-generators for large thermal units.
- (d) & (e) :Custom Duty @ 5%, Countervailing Duty (CVD) @ 10% and SAD @ 4% is applicable to all non-Mega Power Projects. However, Mega power projects are exempted from the above duty structure.